

TO BE PUBLISHED IN PART II SECTION 3(11) OF THE GAZETTE OF INDIA

GOVERNMENT OF INDIA
MINISTRY OF FINANCE
(DEPARTMENT OF REVENUE)
NEW DELHI: DATED THE 15TH JUNE 1986.

NOTIFICATION
(INCOME-TAX)

No. 6757 (F.No.197/167/84-IT(AI)): In exercise of the powers conferred by sub-clause (iv) of clause (23C) of Section 10 of the Income-tax Act, 1961 (43 of 1961), the Central Government hereby notifies "The Nehru Trust for Cambridge University" for the purpose of the said section for the period covered by the assessment years 1985-86 to 1987-88.

(K.K. TRIPATHI)
DEPUTY SECRETARY TO THE GOVERNMENT OF INDIA

To
The Manager,
Government of India Press,
Ring Road, Mayapuri Industrial Area,
(Near Rajouri Garden), New Delhi.

Copy to :-

1. The Nehru Trust for Cambridge University, C/O Jawaharlal Nehru Memorial Fund, Teen Murti House, New Delhi.
2. The Commissioner of Income-tax, Delhi-VI, New Delhi. u.r.t. his letter No. CIT/VI/TE(204)603/503 dated 12.12.1985.
3. All Commissioners of Income-tax.
4. Directors of Ins.(IT)/(R&S)/P&PR/(Inv.), New Delhi.
5. Director of D&N Services (Income-tax), 1st Floor, Alwanee-Ghalib, Mata Sundri Lane, New Delhi (5 copies).
6. All Officers & Sections of I.T. Wing of C.B.D.T., New Delhi.
7. Comptroller & Auditor General of India, New Delhi (20 copies).
8. Bulletin Sec. of Dts. of Ins.(R&S), New Delhi (5 copies).
9. Director of Training, IRS, National Academy of Direct Taxes Staff College, Nagpur (5 copies).
10. Ministry of Law & Justice (Department of Legal Affairs), New Delhi.
11. Dts. of Ins., Printing & Publications, 2nd Floor, Hans Bhawan, B.S. Zafar Marg, New Delhi (5 copies).
12. OSD(Legal), 4th Floor, Super Bazar Building, New Delhi.

(ATPA RAM)
SECTION OFFICER
I.T.(AI) SECTION